



SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. ABRA MOTORS PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	M/s Abra Motors Private Limited
2.	Date of incorporation of corporate debtor	06 th August 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U50400TN2008PTC068787
5.	Address of the registered office and principal office (if any) of corporate debtor	355 A, G.S.T Road Alandur, Chennai - 600016
6.	Date of closure of insolvency resolution process	15 th April 2021 [Liquidation ordered by NCLT on 16 th April, 2021]
7.	Liquidation commencement date of corporate debtor	16 th April 2021 [order received by Liquidator on 19-04-2021]
8.	Name and registration number of the insolvency professional acting as liquidator	CA. S. Prabhu Reg.No.IBBI/IPA-001/IP-P01275/2018-2019/11948
9.	Address and e-mail of the liquidator, as registered with the Board	M/s SPP&Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045.
10.	Address and e-mail to be used for correspondence with the liquidator	e-mail: carpprabhu@gmail.com Ph.No: 94888-36000
11.	Last date for submission of claims	19th May, 2021

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s Abra Motors Private Limited on 16th April, 2021.

The stakeholders of M/s Abra Motors Private Limited. are hereby called upon to submit a proof of their claims on or before **19th May, 2021** to the Liquidator at the address mentioned against item 9.

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000 E : carpprabhu@gmail.com, cirp@sppgroups.com



CA. S. Prabhu

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-PO1275/2018-2019/11948

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 20/04/2021

Place : Coimbatore



(CA.S.PRABHU)
Liquidator

Published in Newspaper on 21/04/21

1. The New Indian Express (English)
2. Dinamani (Tamil)

Chennai Edition

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000 E : carpprabhu@gmail.com, cirp@sppgroups.com

SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. ABRA MOTORS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s Abra Motors Private Limited
2	Date of incorporation of corporate debtor	06th August, 2008
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	U50400TN2008PTC068787
5	Address of the registered office and principal office (if any) of corporate debtor	355 A, G.S.T Road Alandur, Chennai - 600 016
6	Date of closure of insolvency resolution process	15th April 2021 [Liquidation ordered by NCLT on 16th April, 2021]
7	Liquidation commencement date of corporate debtor	16th April 2021 [order received by Liquidator on 19-04-2021]
8	Name and registration number of the insolvency professional acting as liquidator	CA. S. Prabhu, Reg.No.IBBI/PA-001/IP-P01275/2018-2019/11948
9	Address and e-mail of the liquidator, as registered with the Board	M/s SPP&Co, Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045.
10	Address and e-mail to be used for correspondence with the liquidator	E-mail: carpprabhu@gmail.com Ph. No: 94888-36000
11	Last date for submission of claims	19th May, 2021

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of **M/s Abra Motors Private Limited** on 16th April, 2021.

The stakeholders of **M/s Abra Motors Private Limited**, are hereby called upon to submit a proof of their claims on or before 19th May, 2021 to the Liquidator at the address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Note : Applicable forms can be downloaded from the following portal :
[www. ibbi.gov.in](http://www.ibbi.gov.in) → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Date : 20th April, 2021
Place : Coimbatore

(CA.S.PRABHU)
Liquidator

அட்டவணை II

படிவம் B - பொது அறிவிப்பு

(நொடிந்த மற்றும் தீவால் நிலை (கலைப்பு நடைமுறைகள்) விதிகள் 2016-ன் விதி 12)

M/s. ஆப்ரா மோட்டார்ஸ் பிரைவேட் லிமிடெட்

பங்குதாரர்களின் கவனத்திற்கு

தொடர்புடைய விவரங்கள்

1	நிறுவனக் கடனாளர் பெயர்	M/S. ஆப்ரா மோட்டார்ஸ் பிரைவேட் லிமிடெட்
2	நிறுவனக் கடனாளர் துவக்க தேதி	06 ஆகஸ்ட் 2008
3	எந்த அதிகாரத்தின் கீழ் நிறுவனக் கடனாளர் துவக்கம் / பதிவு	கம்பெனிகள் பதிவுகள் சென்னை
4	நிறுவன அடையாள எண் / நிறுவனக் கடனாளரின் வரம்பிற்குட்பட்ட அடையாள எண்	U50400TN2008PTC068787
5	நிறுவனக் கடனாளரின் பதிவு அலுவலகம் மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	355-A, G.S.T. சாலை, ஆலந்தூர், சென்னை - 600 016
6	தீவால் தீர்மான நடைமுறை மூடும் தேதி	15.04.2021
7	நிறுவன கடனாளரின் கலைப்பு துவங்கப்பட்ட தேதி	16.04. 2021 (உத்தரவு நகல் கிடைக்கப்பெற்ற நாள் 19.04.2021)
8	கலைப்பாளரின் பெயர் & பதிவு எண்	CA. S. Prabhu பதிவு எண் : IBB/IPA-001/IP-P01275/2018-2019/11948,
9	கலைப்பாளரின் முகவரி, மின்னஞ்சல் முகவரி (IBBI-ல் பதிவு செய்யப்பட்ட முகவரி)	M/s SPP&Co, Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.
10	கலைப்பாளரின் முகவரி, மின்னஞ்சல் முகவரி (தொடர்புக்கு)	E-mail: carpprabhu@gmail.com Ph. No: 94888-36000
11	கோரிக்கைகளைச் சமர்ப்பிக்கக் கடைசி தேதி	19.05.2021.

M/S. ஆப்ரா மோட்டார்ஸ் பிரைவேட் லிமிடெட் கலைக்கும் நடவடிக்கையை 16.04.2021 அன்று துவங்குவதற்கு மாண்புமிகு தேசிய நிறுவனச் சட்டத்தீர்ப்பாயம், டிவிஷன் பெஞ்ச், சென்னை ஆணையிட்டுள்ளது என்று இதன் மூலம் அறிவிக்கப்படுகிறது.

M/S. ஆப்ரா மோட்டார்ஸ் பிரைவேட் லிமிடெட்டின் பங்குதாரர்கள் அயிட்டம் எண் 8, 9, 10-க்கு எதிரே கொடுக்கப்பட்டுள்ள கலைப்பாளரின் முகவரிக்கு தங்களின் உரிமைக்கோரல்களை ஆதாரத்துடன் 19.05.2021 அன்றோ அல்லது அதற்கு முன்னதாகவோ சமர்ப்பிக்கும்படி கேட்டுக் கொள்ளப்படுகிறார்கள்.

நிதிக்கடன் வழங்கியவர்கள், தங்களின் உரிமை கோரல் ஆதாரங்களை மின்னஞ்சல் மூலம் மட்டுமே சமர்ப்பிக்க வேண்டும். மற்ற இதர பங்குதாரர்கள், ஆதாரங்களுடன் சுவடிய தங்களது உரிமை கோரல்களை நேரடியாகவோ அல்லது தபால் மூலமாகவோ அல்லது மின்னஞ்சல் மூலமாகவோ சமர்ப்பிக்கலாம்.

தவறான முறையில் உரிமைக்கான அத்தாட்சிகளை அளித்தால் அபராதம் விதிக்கப்படும்.

இடம் : கோயமுத்தூர்

தேதி : 20.04.2021

(CA. S. பிரபு)

கலைப்பாளரின் பெயர் மற்றும் கையொப்பம்